

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 4377
TO BE ANSWERED ON 20.03.2020.

Effects of Drought on Animals

4377. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has taken cognizance of the adverse effect of drought on the habitats of animals, migratory and indigenous birds in various national parks and bird sanctuaries;
- (b) if so, the details thereof;
- (c) whether the Government has formulated any special scheme to overcome the shortage of water in Panna national park and tiger reserve and if so, the details thereof; and
- (d) the steps being taken by the Government to protect the natural habitats of animals and birds under its proposed river linking projects and water management schemes?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) and (b) Yes, Sir. The Ministry of Environment, Forest and Climate Change provides financial assistance to State Governments/Union Territories Administration for conservation of wildlife and habitats under the Centrally Sponsored Schemes—‘Development of Wildlife Habitats’, ‘Project Elephant’ and ‘Project Tiger’ which also include activities for ensuring water supply such as construction of water holes inside the forests, check dams, percolation ponds etc. Funds under the Schemes are also provided for desilting of existing earthen dams, check dams etc. in various National Parks and Sanctuaries.
- (c) Yes, Sir. Under the Project Tiger, the Ministry has released Rs. 461.38 Lakhs to Madhya Pradesh for Panna Tiger Reserve during the year 2019-20 for various activities to overcome shortage of water such as construction/deepening of earthen ponds, construction of saucers, maintenance of water holes, conservation and maintenance of rivers, rivulets and streams etc.

- (d) The proposals for developmental projects required to be taken in National Parks/Sanctuaries by State Governments/Union Territory Administrations are considered by the Standing Committee of National Board for Wildlife along with the recommendations of State Boards for Wildlife, and the Standing Committee of National Board for Wildlife makes recommendations along with suggestions for adequate precautionary measures to protect the natural habitats of animals and birds.
